

**Central Administrative Tribunal  
Principal Bench**

**OA No.2129/2015**

New Delhi, this the 13<sup>th</sup> day of December, 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Shri Hansh Raj  
S/o Late Sh. Jag Pal Singh, Aged about 49 years  
R/o Village, Tigrana  
PO-Tigrana, Bhiwani  
Haryana. ...Applicant

(By: None)

**Versus**

1. Union of India, Ministry of Railway  
Through its Secretary  
Room No.25A, Rail Bhawan  
Raisina Raod, New Delhi-110001.
2. General Manager  
Northern Railway, Baroda House  
New Delhi. ...Respondents

(By Advocate: Shri Shailender Tiwari)

**ORDER (ORAL)**

None is present for the applicant. It is seen that though a proxy counsel had appeared for the applicant on 19.10.2016, before that on several dates, the applicant was not present. It, therefore, appears that the applicant is not interested in pursuing this OA. Accordingly, the same is dismissed for default of appearance and non prosecution.

**( Shekhar Agarwal )  
Member(A)**

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